

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2950

ANSWERED ON:06.08.2015

Cancellation of Tentuloi Coal Block

Majhi Shri Balabhadra;Panda Shri Baijayant "Jay";Tarai Smt. Rita

Will the Minister of COAL be pleased to state:

(a) whether the Government of Odisha has requested the Union Government for the cancellation of Tentuloi coal block and to allocate other suitable coal block to Odisha Thermal Power Corporation Limited (OTPC) as techno commercial mining viability of the block upto the depth of 900 metres makes it unsuitable for mining of coal;

(b) if so, the details thereof; and

(c) the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE (I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) to (c) : Yes, Sir. Government of Odisha has requested for cancellation of allotment of Tentuloi coal block allocated to M/s.Odisha Thermal Power Corporation Ltd. (OTPC) under the provisions of the Auction by Competitive Bidding of Coal Mines Rules, 2012 and to allocate Chendipada and Chendipada-II coal mines. The request for allotment of Chendipada and Chendipada-II coal mines to OPC will be considered in accordance with the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Rules made thereunder as and when applications are invited for allotment of these coal mines by the Nominated Authority.
